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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 42/2017 in TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

Name of the Company: Bhanu Pratap Singh Parihar & Ors.
V/s.
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aakash. Gupta.	Advocate.	Petitioner	Aakash. Gupta.
2.	Vivek Gupta	Advocate	Petitioner	Vivek.

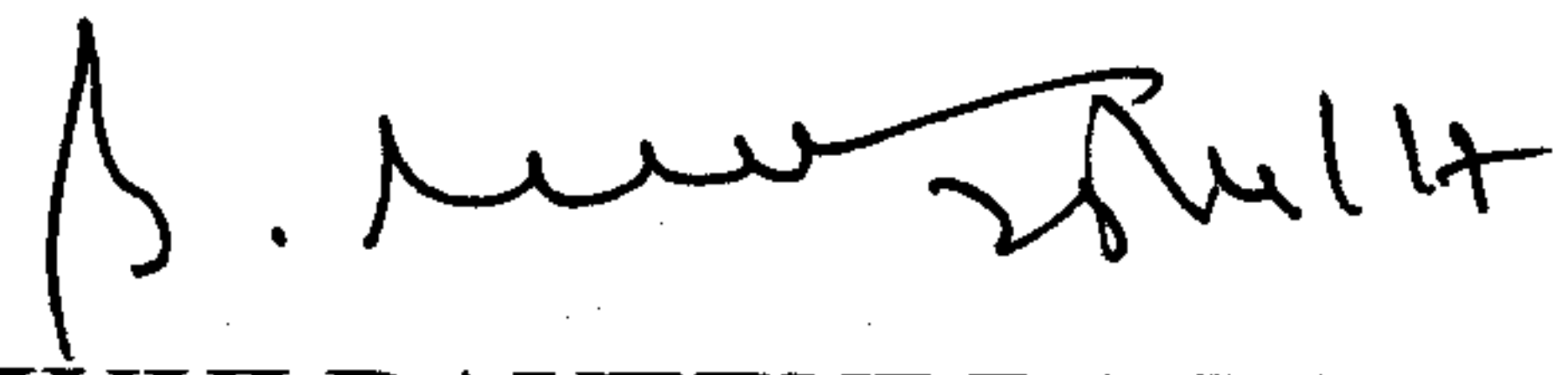
ORDER

Learned Advocate Mr. Aakash Gupta i/b Vivek Gupta present for impleading petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 4. None present for other respondents

Learned Counsel for original Respondent sent a letter of adjournment.

Applications 42/2017 pending.

List the matter on 19.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of April, 2017.